

**HIGH COURT OF CHHATTISGARH, BILASPUR (C.G.)**

**MEMO**

No. 53/R.G./2017

Bilaspur, dated 21/09/2017

To,

**President,  
Chhattisgarh High Court Bar Association,  
Bilaspur (C.G.)**

Sub.: Regarding launch of web based initiative called 'Pro Bono legal services' on the Website of Department of Justice, Ministry of Law & Justice, Government of India.

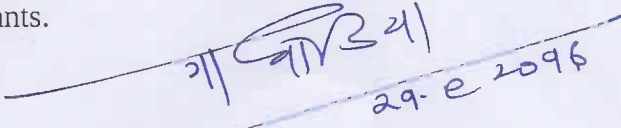
\*\*\*\*\*

I am directed to bring into your notice about the launch of web based initiative called 'Pro Bono legal services' on the Website of Department of Justice, Ministry of Law & Justice, Government of India through which interested lawyers can register themselves and volunteer to offer pro bono services for underprivileged litigants, who are unable to afford. Through this portal, litigants from marginalized communities can also apply for legal aid and advise from the pro bono lawyers.

It has been informed by Hon'ble Minister of Law & Justice, Government of India that encouraging response has been received from the lawyers nationwide since the launch of the service and 164 lawyers have already registered with the pro bono service and several have also been assigned the cases as well.

It has also been informed by the Hon'ble Minister that the Department of Justice is in the process of developing a mobile App for Pro Bono Service to further facilitate and broad base communication between the registered pro bono lawyers and interested litigants.

You are; therefore requested to please circulate the details of this initiative taken by the Department of Justice, Ministry of Law & Justice, Government of India amongst the Members of your Association to make justice affordable for the underprivileged and marginalized litigants.

  
(Gautam Chourdiya)  
Registrar General